

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO. /450/88
T.A. NO.

DATE OF DECISION 28-4-1995

B.S.Raval & ors. **Petitioner**

P. IN P **Advocate for the Petitioner (s)**

Versus

Union of India & ors. **Respondent**

Mr.Akil Kureshi **Advocate for the Respondent (s)**

Mr.K.K.Shah

CORAM

The Hon'ble Mr. N.B.Patel **Vice Chairman**

The Hon'ble Mr. K.Ramamoorthy **Member (A)**

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

1. Bhadreshkumar S.Raval
(LSC) Sorting Assistant,
Rly. Mail Service, Ahmedabad.
2. A.L.Saiyed,
(HSC) Sorting Assistant,
RMS-W-Div., Vadodara.
3. G.J.³Deshmukh,
(LSG), Sorting Assistant,
RMS-W.Div. Vadodara.
4. K.T.Satpara,
(HSG)(II) Sorting Assistant,
RMS, Rajkot Div. Rajkot.

Applicants

Advocate PINP

versus

1. Union of India, Through t
The Secretary, Ministry of Communication,
New Delhi.
2. The Post Master General,
Gujarat Circle, Ahmedabad.
3. Director General,
Dept. of Posts, Sanchar Bhavan,
New Delhi.
4. Dept. of Personnel,
Ministry of Home Affairs, Govt. of India,
New Delhi.
5. Shri P.K.Halpati, Sup. RMS SR.Div. Surat.
6. Shri S.J.Makwana, Sr. Sup. RMS, Am Div, Ahmedabad.
7. N.C.Rathod, Sup. RMS SR.Div. Surat.
8. Shri B.M.Vasava, Sr. Sup. RMS. W-Div. Vadodara.
9. Shri R.R.Talavia,, Surat.

Respondents.

Advocate Mr.Akil Kureishi
Mr.K.K.ShahORAL ORDER

O.A. 450/88

Date: 28-4-95

Per Hon'ble Mr.N.B.Patel

Vice Chairman

are
 The applicants served with a special
 notice. None of them is present. Mr.Kureishi is present
 for the respondents. Dismissed for default. No order as
 to costs.

VR
 (K.RAMAMOORTHY)
 Member (A)

J
 (N.B.PATEL)
 Vice Chairman